

I Notifications of Ministry of Human Resource Development

II Notifications of Ministry of Communications

III Annual Reports and Accounts (2017-18, 2018-19) of various Organisation, Universities and Missions and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT; THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI DHOTRE SANJAY SHAMRAO): Sir, I lay on the Table—

I (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Human Resource Development (Department of Higher Education), under Section 48 of the Indian Institutes of Information Technology (Public-Private Partnership) Act, 2017:-

- (1) S.O. 3810 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Lucknow as mentioned therein.
- (2) S.O. 3811 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Ranchi as mentioned therein.
- (3) S.O. 3812 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Pune as mentioned therein.
- (4) S.O. 3813 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Tiruchirappalli as mentioned therein.
- (5) S.O. 3814 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Kalyani as mentioned therein.
- (6) S.O. 3815 (E), dated the 23rd October, 2019, publishing certain

- Ordinances of Indian Institute of Information Technology, Una as mentioned therein.
- (7) S.O. 3816 (E), dated the 23rd October, 2019, publishing certain Ordinances of Indian Institute of Information Technology, Sonapat as mentioned therein.
- (8) S.O. 3817 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Dharwad as mentioned therein.
- (9) S.O. 3818 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Kottayam as mentioned therein.
- (10) S.O. 3819 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Sri City, Chittoor as mentioned therein.
- (11) S.O. 3820 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Nagpur as mentioned therein.
- (12) S.O. 3821 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Guwahati as mentioned therein.
- (13) S.O. 3822 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Vadodara as mentioned therein.
- (14) S.O.3823 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Kota as mentioned therein.
- (15) S.O. 3824 (E), dated the 23rd October, 2019, publishing the Ordinances of the Indian Institute of Information Technology, Senapati, Manipur as mentioned therein.

[Placed in Library. See No. For (1) to (15) L.T. 1564/17/19]

- (B) (ii) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. S. No. 307/Academic/2019, dated the 7th November, 2019, publishing certain Amendments in Statute 10 (5) of the Central University Act, 2009, relating to the constitution of the Court of the Guru Ghasidas Vishwavidyalaya, under sub-section (2) of Section 43 of the said Act.
[Placed in Library. *See* No. L.T. 1564/17/19]
- (iii) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education), Notification No. F. No. AICTE/P&AP/SIs/2019, dated the 11th October, 2019, publishing the All India Council for Technical Education (Categorization of Standalone Institutions for Grant of Graded Autonomy) Guidelines, 2019, under Section 24 of the All India Council for Technical Education Act, 1987. [Placed in Library. *See* No. L.T. 1566/17/19]
- (iv) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. S. No. 309/Academic/2019, dated the 7th November, 2019, publishing the Guru Ghasidas Vishwavidyalaya (Amendment) Statutes, 2019, under sub-section (2) of the Section 43 of the Central Universities Act, 2009. [Placed in Library. *See* No. L.T. 1205/17/19]
- (v) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification No. F. No. 1-8/2019 (DEB-I) dated the 6th June, 2019, publishing the University Grant Commission (Open and Distance Learning) Fourth Amendment Regulations, 2019, under Section 28 of the University Grant Commission Act, 1956.
[Placed in Library. *See* No. L.T. 1209/17/19]
- (vi) A copy (in English and Hindi) of the Ministry of Human Resource Development (Department of Higher Education) Notification F. No. CUSB/Admin/2nd Court/01/2018-19, dated the 30th August, 2019, notifying the amendments in Statute 10(5) of Central Universities Act, 2009 [No. 25 of 2009], relating to constitution of the Court of Central

University of South Bihar, under sub-section (2) of Section 43 of the Central Universities Act, 2009.

[Placed in Library. *See* No. L.T. 1205/17/19]

- II (i) A copy (in English and Hindi) of the Ministry of Communications (Department of Telecommunications), Notification No. 116-6/2017-NSL-11 (Vol.III), dated the 11th November, 2019, notifying 16th December, 2019 as the date from which the Telecommunications Mobile Number Portability (Seventh Amendment) Regulations, 2018, shall come into force, under Section 37 of the Telecom Regulatory Authority of India Act, 1997. [Placed in Library. *See* No. L.T. 1387/17/19]

- (ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Electronics and Information Technology, under Section 55 of the Aadhaar Act, 2016:-

- (1) No. 13012/79/2017/Legal-UIDAI (13)/Vol.II (No. 3 of 2019), dated the 9th September, 2019, publishing the Aadhaar (Enrolment and Update) (Seventh Amendment) Regulations, 2019 (No. 3 of 2019).
- (2) No. K-11022/632/2019/Auth-UIDAI (No. 1 of 2019), dated the 7th March, 2019, publishing the Aadhaar (Pricing of Aadhaar Authentication Services) Regulations, 2019 (No. 1 of 2019).

[Placed in Library. *See* No. L.T. 1386/17/19]

- III (i) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology, Science Education and Research Act, 2007:—

- (a) Annual Report and Accounts of the Indian Institute of Science Education and Research (USER), Berhampur, Odisha, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 1567/17/19]

- (ii) A copy each (in English and Hindi) of the following papers, under sub-section (1) (b) of Section 394 of the Companies Act, 2013:—
- (i) (a) Nineteenth Annual Report and Accounts of the Bharat Sanchar Nigam Limited (BSNL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1568/17/19]
- (ii) (a) Seventh Annual Report and Accounts of the Bharat Broadband Network Limited (BBNL), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the above Company. [Placed in Library. See No. L.T. 1569/17/19]
- (iii) (1) A copy each (in English and Hindi) of the following papers, under Section 17 of the National Commission for Minority Educational Institutions Act, 2004:—
- (i) (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2017-18.
- (b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Memorandum of Action Taken on the recommendations contained in the Annual Report of the above Commission, for the year 2017-18.
- [Placed in Library. See No. L.T. 931/17/19]

- (ii) (a) Annual Report of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2018-19.
 - (b) Annual Accounts of the National Commission for Minority Educational Institutions (NCMEI), New Delhi, for the year 2018-19, and the Audit Report thereon.
 - (c) Memorandum of Action Taken on the recommendations contained in the Annual Report of the above Commission, for the year 2018-19.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) (i) above.
- [Placed in Library. *See* No. L.T. 1570/17/19]
- (iv) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 of the Tezpur University Act, 1993:—
- (a) Annual Report of the Tezpur University, Assam, for the year 2018-19.
 - (b) Review by Government on the working of the above University.
- [Placed in Library. *See* No. L.T. 1571/17/19]
- (v) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 34 of the Indira Gandhi National Tribal University Act, 2007:—
- (a) Eleventh Annual Report of the Indira Gandhi National Tribal University, Amarkantak, Madhya Pradesh, for the year 2018-19.
 - (b) Review by Government on the working of the above University.
- [Placed in Library. *See* No. L.T. 921/17/19]
- (vi) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 and sub-section (3) of Section 24 of the Telecom Regulatory Authority of India Act, 1997:—

- (a) Annual Report and Accounts of the Telecom Regulatory Authority of India (TRAI), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Authority.
[Placed in Library. *See* No. L.T. 1384/17/19]
- (vii) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 32 and sub-section (4) of Section 33 of the English and Foreign Languages University Act, 2006:-
- (a) Annual Report of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2018-19.
 - (b) Annual Accounts of the English and Foreign Languages University (EFLU), Hyderabad, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
[Placed in Library. *See* No. L.T. 1572/17/19]
- (viii) (A) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 22 of the National Institutes of Technology Act, 2007:—
- (i) (a) Eighth Annual Report and Accounts of the National Institute of Technology, Manipur, Imphal, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1573/17/19]
 - (ii) (a) Annual Report and Accounts of the National Institute of Technology, Arunachal Pradesh, Doimukh, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1574/17/19]
- (iii) (a) Annual Report and Accounts of the National Institute of Technology Raipur, Chhattisgarh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1174/17/19]
- (iv) (a) Annual Report and Accounts of the National Institute of Technology, Tiruchirappalli, Tamil Nadu, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1172/17/19]
- (v) (a) Annual Report and Accounts of the National Institute of Technology, Kurukshetra, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1173/17/19]
- (vi) (a) Annual Report and Accounts of the National Institute of Technology, Calicut, Kerala, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1177/17/19]

(vii) (a) Annual Report and Accounts of the Visvesvaraya National Institute of Technology, Nagpur, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

[Placed in Library. See No. L.T. 1171/17/19]

(viii) (a) Annual Report of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2017-18.

(b) Annual Accounts of the Sardar Vallabhbhai National Institute of Technology, Surat, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 936/17/19]

(viii) (B) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and under sub-section (4) of Section 31 of the Assam University Act, 1989:—

(a) Twenty-sixth Annual Report of the Assam University, Silchar, Assam, for the year 2018-19.

(b) Annual Accounts of the Assam University, Silchar, for the year 2018-19, and the Audit Report thereon.

(c) Review by Government on the working of the above University.

[Placed in Library. See No. L.T. 1179/17/19]

(viii) (C) (1) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 30 and sub-section (4) of Section 31 the Central Universities Act, 2009:-

- (i) (a) Annual Report of the Central University of Gujarat, Gandhinagar, for the year 2018-19.
- (b) Annual Accounts of the Central University of Gujarat, Gandhinagar, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 925/17/19]

- (ii) (a) Tenth Annual Report of the Central University of Kerala, Kasaragod, for the year 2018-19.
- (b) Tenth Annual Accounts of the Central University of Kerala, Kasaragod, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 938/17/19]

- (iii) (a) Annual Report of the Central University of Punjab, Bathinda, for the year 2018-19.
- (b) Annual Accounts of the Central University of Punjab, Bathinda, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 1575/17/19]

- (iv) (a) Annual Report of the Central University of Orissa, Koraput, Odisha, for the year 2018-19.
- (b) Annual Accounts of the Central University of Orissa, Koraput, Odisha, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above University.

[Placed in Library. *See* No. L.T. 1576/17/19]

- (v) (a) Tenth Annual Report and Accounts of the Central University of Tamil Nadu, Thiruvarur, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 1577/17/19]
- (vi) (a) Annual Report of the Guru Ghasidas Vishwavidyalaya, Bilaspur, Chhattisgarh, for the year 2018-19.
- (b) Review by Government on the working of the above Vishwavidyalaya.
[Placed in Library. See No. L.T. 1180/17/19]
- (vii) (a) Eleventh Annual Report of the Central University of Karnataka, Kalaburagi, Karnataka, for the year 2018-19.
- (b) Review by Government on the working of the above University.
[Placed in Library. See No. L.T. 922/17/19]
- (viii) Annual Accounts of the Mahatma Gandhi Central University, Motihari, Bihar, for the year 2017-18, and the Audit Report thereon.
[Placed in Library. See No. L.T. 1178/17/19]
- (ix) (a) Eleventh Annual Report of the Dr. Harisingh Gour Vishwavidyalaya, Sagar, Madhya Pradesh, for the year 2018-19.
- (b) Review by Government on the working of the above University.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) (vii) above.
[Placed in Library. See No. L.T. 927/17/19]

- (viii) (D) (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the Institutes of Technology Act, 1961:—
- (i) (a) Annual Report of the Indian Institute of Technology (IIT), Jammu, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Jammu, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1202/17/19]
 - (ii) (a) Annual Report of the Indian Institute of Technology (IIT), Goa, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Goa, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1201/17/19]
 - (iii) (a) Annual Report of the Indian Institute of Technology (IIT), Tirupati, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Tirupati, for the year 2017-18, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1203/17/19]
 - (iv) (a) Annual Report of the Indian Institute of Technology (IIT) Bombay, for the year 2017-18.
 - (b) Annual Accounts of the Indian Institute of Technology (IIT), Bombay, for the year 2017-18, and the Audit Report thereon.

- (c) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
[Placed in Library. *See* No. L.T. 937/17/19]
- (viii) (E) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 31 of the Nagaland University Act, 1989:—
- (a) Twenty-fourth Annual Report of the Nagaland University, Lumami, Nagaland, for the year 2018-19.
- (b) Review by Government on the working of the above University. [Placed in Library. *See* No. L.T. 930/17/19]
- (viii) (F) A copy each (in English and Hindi) of the following papers, under sub-section (5) of Section 23 and sub-section (4) of Section 28 of the Indian Institute of Management Act, 2017:—
- (i) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Sambalpur, Odisha, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1176/17/19]
- (ii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Sambalpur, Odisha, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1176/17/19]
- (iii) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Sambalpur, Odisha, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 1176/17/19]

- (iv) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Amritsar, for the year 2015-16, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. *See* No. L.T. 944/17/19]
 - (v) (a) Annual Report and Accounts of the Indian Institute of Management (IIM), Amritsar, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
- (2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.
- [Placed in Library. *See* No. L.T. 944/17/19]
- (viii) (G) A copy each (in English and Hindi) of the following papers, under sub-section (3) of Section 27 and sub-section (4) of Section 28 of the Jamia Millia Islamia, Act, 1988:-
- (a) Annual Report of the Jamia Millia Islamia, New Delhi, for the year 2018-19.
 - (b) Annual Accounts of the Jamia Millia Islamia, New Delhi, for the year 2018-19, and the Audit Report thereon.
 - (c) Review by Government on the working of the above University.
- [Placed in Library. *See* No. L.T. 1578/17/19]
- (viii) (H) A copy each (in English and Hindi) of the following papers:—
- (i) (a) Annual Accounts of the University of Delhi, Delhi, for the year 2017-18, and the Audit Report thereon, under sub-section (3) of Section 39 of the Delhi University Act, 1992.
 - (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
- [Placed in Library. *See* No. L.T. 1196/17/19]

- (ii) (a) Annual Report and Accounts of the All India Council for Technical Education (AICTE), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Council. [Placed in Library. *See* No. L.T. 1578A/17/19]
- (iii) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2011-12, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1579/17/19]
- (iv) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1580/17/19]
- (v) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1581/17/19]
- (vi) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1582/17/19]
- (vii) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1583/17/19]
- (viii) (a) Annual Report and Accounts of the Ghani Khan Choudhury Institute of Engineering and Technology (GKCIET), Malda, West Bengal, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1584/17/19]

- (ix) (a) Annual Report and Accounts of the National Institute of Foundry and Forge Technology (NIFFT), Ranchi, Jharkhand, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 1585/17/19]
- (x) (a) Annual Report of the Sarva Shiksha Abhiyan (SSA), Delhi, for the year 2017 -18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 1586/17/19]
- (xi) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Delhi, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 1587/17/19]
- (xii) (a) Annual Report of the Sarva Shiksha Abhiyan Rajya Mission (SSA), Tripura, Agartala, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. See No. L.T. 1588/17/19]

- (xiii) (a) Annual Report of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Tripura, Agartala, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1589/17/19]
- (xiv) (a) Annual Report of the Rajasthan Council of Secondary Education implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jaipur, Rajasthan, for the year 2016-17.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1590/17/19]
- (xv) (a) Annual Report and Accounts of the Rajasthan Council of Secondary Education implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jaipur, Rajasthan, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1591/17/19]
- (xvi) (a) Annual Report and Accounts of the Shri Lai Bahadur Shastri Rashtriya Sanskrit Vidyapeetha (SLBSRSV), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Vidyapeetha.
[Placed in Library. *See* No. L.T. 1592/17/19]

- (xvii) (a) Third Annual Report and Accounts of the Indian Institute of Management (IIM), Visakhapatnam, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1593/17/19]

- (xviii)(a) Annual Report and Accounts of the Indian Institute of Management (IIM), Nagpur, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Institute.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1594/17/19]

- (xix) (a) Annual Report and Accounts of the Telangana Sarva Shiksha Abhiyan, Hyderabad, Telangana, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1195/17/19]

- (xx) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathamik Shikshan Parishad, Mumbai, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1595/17/19]
- (xxi)
- (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan, Maharashtra Prathmik Shikshan Parishad, Mumbai, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1596/17/19]
- (xxii)
- (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Telangana, for the year 2017-18, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 953/17/19]
- (xxiii)
- (a) Annual Report of the Haryana School Shiksha Pariyojna Parishad, implementing the Rashtriya Madhyamik Shiksha Abhiyan (SSA), Haryana, for the year 2017-18.
 - (b) Review by Government on the working of the above Parishad.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1187/17/19]

(xxiv) (a) Annual Report of the Haryana School Shiksha Pariyojna Parishad, implementing the Sarva Shiksha Abhiyan (SSA), Haryana, for the year 2017-18.

(b) Review by Government on the working of the above Parishad.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1184/17/19]

(xxv) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan Authority, Punjab, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1181/17/19]

(xxvi) (a) Annual Report of the Sarva Shiksha Abhiyan Authority, Punjab, for the year 2017-18.

(b) Review by Government on the working the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1181/17/19]

(xxvii) (a) Annual Report of the Bihar Education Project Council, Patna, implementing the Sarva Shiksha Abhiyan (SSA), Bihar, for the year 2017-18.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 934/17/19]

- (xxviii)(a) Annual Report and Accounts of Uttar Pradesh Education for All Project Board, Lucknow implementing the Sarva Shiksha Abhiyan, (SSA), Uttar Pradesh, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1188/17/19]

- (xxix) (a) Annual Report and Accounts of Uttar Pradesh Education for All Project Board, Lucknow implementing the Sarva Shiksha Abhiyan, Uttar Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1188/17/19]

- (xxx) (a) Annual Report and Accounts of the Uttar Pradesh Madhyamik Shiksha Abhiyan Parishad, Lucknow, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1185/17/19]

- (xxxi) (a) Annual Report and Accounts of the Uttar Pradesh Madhyamik Shiksha Abhiyan Parishad, Lucknow,

implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Parishad.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1183/17/19]

(xxxii) (a) Annual Report of the Sarva Shiksha Abhiyan (SSA), Jammu and Kashmir, for the year 2017-18.

- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 952/17/19]

(xxxiii) (a) Annual Report of the Noor Society, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Jammu and Kashmir, for the year 2017-18.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 951/17/19]

(xxxiv) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan Authority, Haryana, for the year 2016-17.

- (b) Review by Government on the working of the above Scheme.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1597/17/19]

(xxxv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan Authority, Punjab, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1598/17/19]

(xxxvi) (a) Annual Report of the Odisha Primary Education Programme Authority (OPEPA), Bhubaneswar, for the year 2016-17.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 929/17/19]

(xxxvii) (a) Annual Report of the Odisha Primary Education Programme Authority (OPEPA), Bhubaneswar, for the year 2017-18.

(b) Review by Government on the working of the above Authority.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 929/17/19]

(xxxviii) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan (SSA), Meghalaya, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 957/17/19]

- (xxxix) (a) Annual Report of the Sarva Shiksha Abhiyan Rajya Mission (SSA), Tripura, Agartala, for the year 2016-17.

- (b) Review by Government on the working of the above Mission.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 954/17/19]

- (xl) (a) Annual Report and Accounts of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Tripura, Agartala, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 959/17/19]

- (xli) (a) Annual Report of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Manipur, for the year 2017-18.

- (b) Review by Government on the working of the above Society.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 960/17/19]

- (xlii) (a) Annual Report and Accounts of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Meghalaya, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 958/17/19]

- (xliii) (a) Annual Report and Accounts of the State Society of West Bengal implementing the Rashtriya Madhyamik Shiksha Mission (RMSA), Kolkata, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 928/17/19]

- (xliv) (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Puducherry, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1194/17/19]

- (xlv) (a) Annual Report of the Sarva Siksha Abiyan (SSA), Puducherry, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1200/17/19]

- (xlvi) (a) Annual Report and Accounts of the State Society of the UT of Lakshadweep implementing the Rashtriya

Madhyamik Shiksha Abhiyan (RMSA) Lakshadweep, for the year 2014-15, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1186/17/19]

(xlvii) (a) Annual Report and Accounts of the State Society of the UT of Lakshadweep implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Lakshadweep, for the year 2015-16, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1186/17/19]

(xlviii) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Andhra Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1182/17/19]

(xlix) (a) Annual Report and Accounts of the Sarva Shiksha Abhiyan State Mission Authority, Kavaratti, Lakshadweep, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Authority.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1599/17/19]

- (I) (a) Annual Report and Accounts of the State Society of the Union Territory of Lakshadweep implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Lakshadweep, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1600/17/19]

- (li) (a) Annual Report of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2017-18.
- (b) Annual Accounts of the National Council for Promotion of Urdu Language (NCPUL), New Delhi, for the year 2017-18, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Review by Government of the Annual Accounts of the above Council, for the year 2017-18.
- (e) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1175/17/19]

- (lii) (a) Annual Report and Accounts of the Samagra Shiksha Abhiyan, Union Territory of Chandigarh, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.

[Placed in Library. See No. L.T. 933/17/19]

- (lii) (a) Annual Report and Accounts of the Lakshadweep Sarva Shiksha Abhiyan State Mission Authority, implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Lakshadweep, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1601/17/19]

- (liv) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) Authority, Mohali, Punjab, for the year 2016-17, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Abhiyan.

- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1602/17/19]

- (lv) (a) Annual Report and Accounts of the Centre for Development of Telematics (C-DOT), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 1385/17/19]

- (lvi) (a) Annual Report of the State Society implementing the Sarva Shiksha Abhiyan, Mizoram, for the year 2016-17.

- (b) Review by Government on the working of the above Society.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 955/17/19]
- (lvii)
- (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Mizoram, for the year 2016-17, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Abhiyan.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 950/17/19]
- (lviii)
- (a) Annual Report of the Sarva Shiksha Abhiyan Rajya Mission Authority (SSA), Itanagar, Arunachal Pradesh, for the year 2016-17.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 948/17/19]
- (lix)
- (a) Annual Report of the Sarva Shiksha Abhiyan Rajya Mission Authority (SSA), Itanagar, Arunachal Pradesh, for the year 2017-18.
 - (b) Review by Government on the working of the above Authority.
 - (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 948/17/19]

- (lx) (a) Annual Report and Accounts of the State Society of Arunachal Pradesh implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Itanagar, Arunachal Pradesh, for the year 2013-14, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 949/17/19]

- (lxi) (a) Annual Report and Accounts of the State Society of Arunachal Pradesh implementing the Integrated Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Itanagar, Arunachal Pradesh, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 949/17/19]

- (lxii) (a) Annual Report and Accounts of the State Society of Arunachal Pradesh implementing the Integrated Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Itanagar, Arunachal Pradesh, for the year 2015-16, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 949/17/19]

(lxiii) (a) Annual Report and Accounts of the State Society of Arunachal Pradesh implementing the Integrated Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Itanagar, Arunachal Pradesh, for the year 2016-17, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 949/17/19]

(lxiv) (a) Annual Report and Accounts of the State Society of Arunachal Pradesh implementing the Integrated Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Itanagar, Arunachal Pradesh, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 949/17/19]

(lxv) (a) Annual Report and Accounts of the State Society implementing the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Sikkim, for the year 2017-18, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 958/17/19]

(lxvi) (a) Eighty-eighth Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2013-14.

- (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2013-14, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Association.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1603/17/19]
- (lxvii)
- (a) Eighty-ninth Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2014-15.
 - (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2014-15, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Association.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1604/17/19]
- (lxviii)
- (a) Ninetieth Annual Report of the Association of Indian Universities (AIU), New Delhi, for the year 2015-16.
 - (b) Annual Accounts of the Association of Indian Universities (AIU), New Delhi, for the year 2015-16, and the Audit Report thereon.
 - (c) Review by Government on the working of the above Association.
 - (d) Statement giving reasons for the delay in laying the papers mentioned at (a) above.
[Placed in Library. *See* No. L.T. 1605/17/19]
- (lxix)
- (a) Annual Report of the Rashtriya Madhyamik Shiksha Abhiyan (RMSA), Goa, for the year 2017-18.

(b) Review by Government on the working of the above Abhiyan.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1192/17/19]

(lxx) (a) Annual Report of the Tamil Nadu State Mission of Education for all, Samagra Shiksha, Tamil Nadu, for the year 2018-19.

(b) Review by Government on the working of the above Mission. [Placed in Library. *See* No. L.T. 1189/17/19]

(lxxi) (a) Annual Report and Accounts of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2014-15, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1191/17/19]

(lxxii) (a) Annual Report of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for the year 2015-16.

(b) Review by Government on the working of the above Society.

(c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. *See* No. L.T. 1191/17/19]

(lxxiii) (a) Annual Report and Accounts of the West Bengal Society for Rashtriya Madhyamik Shiksha Mission, Kolkata, for

the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Society.
- (c) Statement giving reasons for the delay in laying of the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1191/17/19]

- (lxxiv) (a) Annual Report and Accounts of the Paschim Banga Sarva Shiksha Mission, West Bengal, Kolkata, for the year 2016-17, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Mission.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1190/17/19]

- (lxxv) (a) Annual Report of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2015-16.
- (b) Annual Accounts of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2015-16, and the Audit Report thereon.
- (c) Review by Government on the working of the above Institute.
- (d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. See No. L.T. 1198/17/19]

- (lxxvi) (a) Annual Report of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2016-17.

(b) Annual Accounts of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2016-17, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 1198/17/19]

(lxxvii) (a) Annual Report of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2017-18.

(b) Annual Accounts of the National Institute of Open Schooling (NIOS), NOIDA, Uttar Pradesh, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Institute.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (b) above.

[Placed in Library. *See* No. L.T. 1198/17/19]

(lxxviii) (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2017-18.

(b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2017-18, and the Audit Report thereon.

(c) Review by Government on the working of the above Council.

(d) Statement giving reasons for the delay in laying the papers mentioned at (a) and (a) above.

[Placed in Library. *See* No. L.T. 648/17/19]

- (lxxix) (a) Annual Report and Accounts of the Rashtriya Madhyamik Shiksha Abhiyan, Raipur, Chhattisgarh, for the year 2017-18, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1606/17/19]

- (lxxx) (a) Annual Report of the Sarva Shiksha Abhiyan, Rajiv Gandhi Shiksha Mission, Raipur, Chhattisgarh, for the year 2017-18.
- (b) Review by Government on the working of the above Abhiyan.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No. L.T. 1607/17/19]

**Annual Reports and Accounts (2018-19) of ICCR and ICWA,
New Delhi and related papers**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS
(SHRI V. MURALEEDHARAN): Sir, I lay on the Table, a copy each (in English and
Hindi) of the following papers:—

- (i) (a) Annual Report of the Indian Council for Cultural Relations (ICCR),
New Delhi, for the year 2018-19.
- (b) Annual Accounts of the Indian Council for Cultural Relations (ICCR),
New Delhi, for the year 2018-19, and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.

[Placed in Library. See No. L.T. 38/17/19]

- (ii) (a) Annual Report of the Indian Council of World Affairs (ICWA), New
Delhi, for the year 2018-19.